

**Central Administrative Tribunal
Jaipur Bench, Jaipur**

**R.A. No.6/2020
O.A. No.261/2019**

Date of decision: 29.10.2020

**Hon'ble Mr. Dinesh Sharma, Member (A)
Hon'ble Smt. Hina P. Shah, Member (J)**

Manoj Kumar Jatia S/o Shri Om Prakash aged around 44 years, R/o 85/2B, Jatia Colony, Beawar, District Ajmer, Rajasthan. Seeking reinstatement on the post of Signal maitainer.305202. Mob 6376560996.

Review Applicant.

(Presented by Shri Iliyas Khan)

Versus

1. Union of India, through General Manager, North Western Railway, Jagatpura Road, Malviya Nagar, Jaipur (Raj.) 302017.
2. Divisional Railway Manager, North Western Railway, Ajmer Division, Ajmer (Raj.) 305001.

Respondents.

ORDER (By Circulation)

Per: Dinesh Sharma, Member (A)

The present Review Application (RA) has been filed by the applicant for review of the order dated 24.09.2020 passed by this Tribunal in OA No. 261/2019. He has sought review, mainly on ground that he could not bring certain pieces of evidence to the knowledge of this Tribunal to support his claim that he was not a malingering but had been actually suffering from a disease. The failure to bring such

(2)

facts, as alleged in the R.A., even if true, cannot be a ground for review, since this is not a mistake of fact. The failure to provide evidence on the part of a party cannot be a valid ground for review. The R.A., therefore, deserves to be dismissed.

2. In such a situation, we do not find any valid ground warranting review of the order dated 24.09.2020 and, therefore, the R.A. is hereby dismissed in circulation.

(Hina P. Shah)
Member (J)

(Dinesh Sharma)
Member (A)

/kdr/